

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-486/PB/2018

IA/1405/2023, IA/2734/2020, CA/603/2019, CA/1315/2019, IA/3906/2023,
IA/6054/2021

IN THE MATTER OF:

Usha Devi

....Applicant

Vs.

Praveer Construction Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Deepak Daheja, Adv.

For the Respondent :

For the Liquidator : Mr. Alok Kaushik, Liquidator with Mr. Rakesh Kumar,
Ms. Preeti Kashyap, Mr. Ankit Sharma, Mr. Aman
Agarwal, Mr. Rishabh Arora, Adv.

ORDER

Due to paucity of time, the matter is listed on **06.10.2023**.

**S/d-
(Court Officer)**